

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 7(ND)/2013

IN THE MATTER OF:

M/s. Jhankar Benquets Pvt. Ltd.

.... Applicant/Petitioner

v.

M/s. Vista Hospitality Ltd. & Ors.

.... Respondents

under Section 397-398

Order delivered on 11.10.2017

Coram:

**CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President**

**Ms. Deepa Krishan
Hon'ble Member (T)**

For the Applicant/Petitioner: Mr. P. Nagesh & Mr. Anand M. Mishra, Advocates

For the Respondents: Mr. Virendra Ganda, Sr. Advocate
Mr. Rakesh Kumar, Mr. P.K. Sachdeva & Ms. Shelly,
Advocates

ORDER

For order, see C.P. No. 24(ND)/2013

Sd-

**(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT**

Sd-

**(DEEPA KRISHAN)
MEMBER(TECHNICAL)**

11.10.2017
Vineet